

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2546
TO BE ANSWERED ON 13/03/2026

RURAL AREAS CONNECTIVITY MADE UNDER PMGSY-IV

2546 Shri Nabam Rebia:

Will the Minister of Rural Development be pleased to state:

- (a) whether the attention of Government is drawn to the rural areas connectivity programme made under Pradhan Mantri Gram Sadak Yojana (PMGSY-IV) in different parts of the country, particularly in Arunachal Pradesh;
- (b) whether any suggestions have been received by the Ministry for the establishment of connectivity to rural areas in the implementation of the PMGSY-IV guidelines, if so, the details thereof; and
- (c) the status of the progress made so far under PMGSY-IV?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): The Government is committed to enhancing rural infrastructure through the Pradhan Mantri Gram Sadak Yojana-IV (PMGSY-IV), launched for the period 2024-25 to 2028-29. The scheme specifically prioritises North Eastern States, including Arunachal Pradesh, by relaxing population eligibility criteria to ensure all-weather road access to smaller, geographically isolated habitations that were previously unconnected.

(b): During the formulation of the PMGSY-IV guidelines, the Ministry conducted extensive consultations with State Governments and technical stakeholders. Key suggestions successfully incorporated into the final guidelines include:

- I. **Cluster-Based Connectivity:** Implementation of a "cluster approach" for habitations, allowing for the lowering of population thresholds in remote and international border-sharing blocks to ensure comprehensive coverage.
- II. **Sustainable Construction:** Mandating the use of "Green Technologies," such as waste plastics and "Cold Mix" technology, to minimise the carbon footprint and protect the fragile Himalayan ecosystem during road construction.

(c): As of March 9, 2026, the implementation of PMGSY-IV has achieved significant momentum. The progress made so far is detailed below:

| Sr.No. | State Name | No of Roads Sanctioned | Road Length Sanctioned (in km) | No of Bridge Works Sanctioned |
|---------------|-------------------|-------------------------------|---------------------------------------|--------------------------------------|
| 1 | Assam | 758 | 1,522.27 | 62 |
| 2 | Chhattisgarh | 774 | 2,426.88 | 0 |
| 3 | Himachal Pradesh | 294 | 1,538.06 | 0 |
| 4 | Jammu And Kashmir | 316 | 1,781.33 | 0 |
| 5 | Rajasthan | 1,216 | 3,218.97 | 1 |
| 6 | Sikkim | 96 | 384.267 | 0 |
| 7 | Uttarakhand | 184 | 1,228.20 | 0 |
| Total | | 3,638 | 12,099.98 | 63 |
